

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 222- IA/350(AHM) 2021
ITEM No 223- IA/220(AHM) 2022
ITEM No 224- IA 316/(AHM) 2022
ITEM No 225- IA 1133(AHM) 2022
In
CP(IB) 397 of 2018

Order under Section 7 IBC

IN THE MATTER OF:

M/s Abhinandan Multitrade Pvt Ltd & Anr
V/s
M/s KSL & Industries

.....Applicant

.....Respondent

Order delivered on ..01/03/2023

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Varun Sharma, Adv. & Ms. Sanchita Chamoli, Adv.
For the SM	: Mr. Nilesh Udernani, Adv.
For the RP in Person	: Mr. Kiran Shah, PCA
	: Mr. Rajiv Chawla, Adv. for Mr. Arjun Sheth, Adv. & Solicitor
For the Respondent	: Mr. Lokesh Malik, Adv. for R- 11,12,25,26,27,29,32,35,36

ORDER

IA 350(AHM) 2021, IA/220(AHM) 2022, IA/316(AHM) 2022, IA/1133(AHM) 2022

We direct parties to file reply within seven days, if not filed.

All matters stands adjourned to 19.04.2023.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. MADAN B GOSAVI
MEMBER (JUDICIAL)**